

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4101-4103 OF 2004

RADHESHYAM AJITSARIA & ANR.

Appellant (s)

VERSUS

BENGAL CHATKAL MAZDOOR UNION & ORS.

Respondent(s)

WITH

SLP(C) NO. 6257-6258 of 2004

Civil Appeal NO. 5906 of 2004

AND WITH Civil Appeal NO. 5907 of 2004

Date: 24/05/2006 These Appeals were called on for judgment today.

For Appellant(s)

Mr. Goodwill Indeevar, Adv.

Mr. M.K. Michael, Adv.

Mr. Varinder Kumar Sharma, Adv.

For Respondent(s)

Mr. Chanchal Kumar Ganguli, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. Naresh Kumar, adv.

Hon'ble Dr. Justice AR. Lakshmanan pronounced the judgment of the Bench comprising

His Lordship and Hon'ble Mr. Justice R.V. Raveendran.

6257-6258 of 2004

Civil Appeal Nos.4101-4103 of 2004 and Special Leave Petition (C)Nos.

are allowed and Civil Appeal Nos.5906 and 5907 of 2004 are dismissed with no order as to costs
, in terms

of the signed reportable judgment.

(G.V.Ramana)

(Phoolan Wati Arora)

Court Master

Court Master

(Signed reportable judgment is placed on the file)